

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

STARRED QUESTION NO:176
ANSWERED ON:04.12.2014
UTILISATION OF FUNDS UNDER CSR
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Will the Minister of COAL be pleased to state:

- (a) the guidelines for allocation of funds by the Coal India Limited (CIL) and Neyveli Lignite Corporation Limited (NLC) under the Corporate Social Responsibility (CSR) activities;
- (b) the funds allocated and utilised under the CSR activities by CIL and its subsidiaries and NLC during each of the last three years and the current year, company-wise;
- (c) the nodal agencies, if any through which the above amount was spent;
- (d) the funds remaining unutilised under the CSR during 2013-14 and the reasons therefor; and
- (e) the steps being taken to utilise the funds efficiently under the CSR?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,POWER AND NEW & RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a) The allocations of funds under CSR are as per DPE guidelines effective from 1.4.2014. These guidelines are based on Section 135(1) of Companies Act, 2013 which stipulates to spend at least 2% of the average net profit of the company for the three immediate preceding financial years. While Neyveli Lignite Corporation Limited (NLC) has allocated CSR funds as above, Coal India Limited (CIL) has formulated its own policy and allocated funds based on 2% of the average net profit of the company for the three immediate preceding financial years or Rs.2 per tonne of coal production of previous year whichever is higher.

(b) The details of the amount allocated and utilised by the CIL as well as its subsidiaries and NLC under the Corporate Social Responsibility (CSR) fund during each of the last three years and the current year are as under:

(Figures in Crores)

Company	2011-12	2012-13	2013-14	2014-15
1.Coal India and its subsidiaries	allocated	utilised	allocated	utilised
		to Sept., 14		allocated
				Utilised up
ECL	16.50	13.14	23.89	09.42
BCCL	14.50	05.53	23.63	07.43
CCL	53.88	11.00	47.72	13.66
WCL	55.82	07.85	40.67	20.96
SECL	146.44	17.66	181.79	46.63
MCL	82.00	14.47	73.36	25.56
NCL	93.42	09.25	95.73	17.64
CMPDIL	0.77	00.49	1.63	01.06
CIL & NEC	90.00	02.59	107.32	07.19
Total	553.33	81.98	595.74	149.55
2.Neyveli Lignite Corporation Limited (NLC)	13.00	11.53	13.00	14.26
		(Up to Oct, 14)		26.04
				26.30
				41.42
				10.26

CIL exp. 2013-14- Rs. 141.70 crores of which Rs. 111.93 crores is spent for CIL (HQ) and includes Rs. 21.97 crores for ECL and Rs. 7.80 crores for BCCL

(c) The Chief General Manager/ General Manager (CSR) is the nodal officer for making CSR expenditure as per allocation assisted by a team of officials in the dedicated CSR Cell in CIL, its subsidiaries and NLC.

(d) Neyveli Lignite Corporation Limited (NLC) has fully utilised the funds allocated during 2013-14. The funds remaining unutilised for

2013-14 in respect of CIL and its subsidiaries were Rs.64.99 crores. CSR projects are to be implemented by specialized agencies and in order to quantify the impact made by CSR activities, baseline data was to be created by conducting baseline survey before the start of any project. The observance of the above formalities was time taking resulting delay in the finalization and completion of the projects. Delay in getting NOC/site clearance from local authority was also an area of concern. The unspent amount of CSR funds for a particular year is being carried over to the next financial year for utilization.

(e) The CSR Subcommittee of the Board monitors the CSR activities regularly and the Board of Directors also reviews the same from time to time. A separate Cell in CIL, HQ & its subsidiaries and NLChas also been established under senior level executives of the Company to ensure utilisation of funds efficiently. CIL has signed aMoU with Tata Institute of Social Sciences (TISS) a national CSR Hub for implementation of CSR activities leading to CSR activities has gaining momentum.